



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Srinagar, the 25th September, 2017

SRO 401 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, and in partial modification of notification SRO 183 dated 19th June, 2015, the Government hereby appoint Shri Zaffar Hussain Shawl, Deputy Director, Estates, Srinagar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District, Srinagar.

By order of the Government of Jammu and Kashmir.

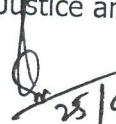
Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

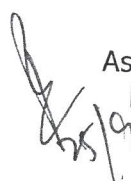
NO:LD(P) 2013/01- Estates

Dated: 25 -09-2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Estates, J&K, Srinagar. This is with reference to his O.M.No EST/LIT/S/02/2016 dated 21-08-2017
4. Shri Zaffar Hussain Shawl, Deputy Director, Estates, Srinagar
5. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


25/9
(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, Justice & PA


25/9